

[Translation]

SHRI MANJAY LAL (Smastipur): Dozens of villages in Mohiuddin Nagar of Patari sub-division falling under my constituency, Samastipur in Bihar have been adversely affected by the erosion caused by river Ganga. Houses of thousands of people have been washed by the flood waters. Especially, Dumri and Chapar Panchayats have been totally devastated. Despite untiring efforts of the Government of Bihar it is becoming increasingly difficult to check the devastation caused by the waters of Ganga.

Ganga is a national river. Responsibility to check devastation caused by Ganga rests with the Central Government. Therefore, I urge the Central Government to immediately save Patari and Mohiuddin Nagar Sub-divisions from the devastation caused by the river Ganga and to make arrangements for the rehabilitation of people who have been rendered homeless.

SHRI PRABHU DAYAL KOTHERIA (Firozabad): Mr. Speaker, Sir, through you, I would like to draw the attention of the Government towards my constituency, Firozabad in Uttar Pradesh. This parliamentary constituency is very backward. Three assembly segments of my constituency fall under Agra District and two assembly segments come under Firozabad district. As a matter of fact, entire Firozabad parliamentary constituency is a zero industry area but Bha, Fatiabad and Kheragarh falling under my parliamentary constituency have no industries at all. That's why there is widespread poverty and starvation in the above three assembly segments.

In 1976, 84 dreaded dacoits of the country surrendered before the then Chief Minister of the State at Bateshwarnath which is an important pilgrimage centre in Uttar Pradesh it falls under my parliamentary constituency. At that time, the then Chief Minister of Uttar Pradesh assured the people of my constituency that industries would, immediately, be set up in the constituency so that the trend of unemployed youth joining

the dacoit ranks is not repeated. But till date the Government's attention has not been drawn towards this issue, there by causing great resentment among the people of my constituency. I can say confidently that if a major industry around Bah, Fatiabad and Kheragarh assembly, segments is set up by the Central Government, problem of unemployment in addition to problems like dacoity, looting and other criminal incidents will be completely checked.

Therefore, Sir, through you, I would like to make a forceful appeal to the Central Government to accord permission without delay to set up a major industry either in the private or public sector around Bah, Fatiabad and Kheragarh assembly segments of my constituency. This will help in checking the increasing incidents of dacoity and looting in my constituency which has developed due to the state of joblessness among the youth.

[English]

PROF. K.V. THOMAS (Emakulam): Sir, the Kerala has got allotment of 10000 M.T. of Palmoline Oil from the Central Government. This allotment we are getting for the last two years. But, for the last two months, this allotment has been reduced and we are getting only a small quantity. As a result of this, the price of edible oil including the coconut oil has gone up. The price of coconut oil is Rs. 50/- per kg. So, my request to the Government is that immediately we should be given an allotment of 10000 M.T. of Palmoline Oil. As I understand the Government of India is importing Palmoline Oil from Malaysia, I think, the Government will not have any problem in continuing the allotment which we were getting for the last two years. So, I request the Government to give us 10000 M.T. of Palmoline Oil.

SHRI NARANBHAI JAMLABHAI RATHVA (Chhota Udaipur): Mr. Speaker, Sir, through you, I would like to draw the kind attention of the Railway Minister towards the serious problem of my Constituency. The two railway bridges, namely, small "DHOKALIA BRIDGE" at Bodelli Tal Sonkheda and major Bharaj Bridge at Tehsil

Pavjetpur under Chhottaudepur to Jambosar narrow-gauge line were damaged due to heavy flood last year. Necessary sanction regarding farming the proper estimate and execution of the repairs is still awaited.

I understand that decision is being taken by the Railway Ministry to stop the narrow-gauge line from Bodell to Chhottaudepur which will adversely affect the people of the area and there is going to be a mass public agitation and protest against these orders. Even, I will be joining the public of these backward area in the protest against the orders.

If the narrow-gauge line is stopped, we should be given broad-gauge line connections alternatively for which the MPs of the tribal areas from Gujarat and Madhya Pradesh have already submitted the Memorandum to the Hon. Railway Minister, Shri C.K. Jaffer Sharief.

SHRI SUDHIR SAWANT: Sir, I want to raise an issue concerning threat to my life and the life of Congress Party workers in my Constituency. This situation has arisen out of the last election. My campaign manager, Shri Sridhar Nalk, was brutally murdered in broad day light in front of the court house. Now, I waited for three months after the incident before raising this issue on this last day of the Session today here because the threat persists. In my Constituency there is a reign of terror launched by criminals from Bombay. The background of this case is that on 22nd May, the Shiv Sena MLA, walked into my room in the Government Guest House and threatened to kill me
(*Interruptions*)

SHRI MORESHWAR SAVE (Aurangabad): He cannot take the name in this House.

MR. SPEAKER: The name will not go on record.

(*Interruptions*)*

SHRI SUDHIR SAWANT: I am not

politicising the issue. This is not a Shiv Sena or Congress issue. But, this particular MLA threatened to kill me in front of so many people. Then, in a meeting organised to pay homage to late Shri Rajiv Gandhi, he charged me in front of the whole town. After that a reign of terror was unleashed. Violence was there for the first time, in the history of Rajapur Constituency where earlier there was not a single incident of stabbing. There were so many cases of stabbings. The police complaints were made. The Minister of State was informed personally, but no action was taken, and it resulted in the murder of my campaign manager, Shri Sridhar Nalk, in broad day light in front of the court. After that for three months, no action had been taken by the police. I will tell you the police situation. In my district there are three Deputy Superintendents of Police and three are not there today. There is only one Deputy Superintendent of Police

(*Interruptions*).

MR. SPEAKER: Mr. Sawant, do you realise that whose is the Government in Maharashtra, who is responsible for all these things?

SHRI SUDHIR SAWANT: Sir, it is not a political issue, it is a question of life and death of the political workers in my constituency. My own life is also in danger.

MR. SPEAKER: Why don't you approach the State Government?

SHRI SUDHIR SAWANT: Let me present it here, Sir.

MR. SPEAKER: I cannot allow you to present things which cannot be presented in the House.

SHRI SUDHIR SAWANT: Sir, there is a threat to my life. That is what I want to present. Can I not present it in the House? Today, I stand a chance of being eliminated. I am raising this because.. (*Interruptions*)

MR. SPEAKER: The Home Minister